

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 297/2020

RAJENDRA SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 02-08-2021 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s)

Mr. Surya Kant, AOR (mentioned by)
Ms. Priyanka Tyagi, Adv.
Mr. Yogesh Kumar Sharma, Adv.

For Respondent(s)

Mr. Sonal Jain, AOR
Mr. Vishnu Shankar Jain, AOR

UPON mentioning the Court made the following
O R D E R

I.A.NO.50212/2021 in Criminal Appeal No.297/2020

Not to be deleted from the list of 20.08.2021.

(NIRMALA NEGI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER